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Seventeenth Loksabha

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Title: Laid an explanatory statement showing reasons for immediate legislation by promulgation of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No.10 of 2021).

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY, MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES, MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY, AND MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No.10 of 2021).

माननीय अध्यक्ष : शून्य काल ।

आपको भी मौका देंगे, सभी को मौका देंगे। कल भी मौका दिया था और आज भी मौका देंगे, इसलिए आप लोग बैठ जाएं। अगर बीच में उठेंगे तो मौका नहीं दूंगा और अगर नहीं उठेंगे तो सबको मौका दिया जाएगा।

श्री सी.पी. जोशी जी । माननीय सदस्य को जाना है, इसलिए मैंने इनको पहले बोलने की अनुमति दी है ।

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